

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:7151
ANSWERED ON:21.05.2012
SKILL DEVELOPMENT UNDER PPP
Rawat Shri Ashok Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to set up a Skill Development Fund for the purpose of launching a programme for skilled workers in the country through Public-Private-Partnership (PPP) and providing training and infrastructure facilities to them so that they may be imparted training which is acceptable at the international level;
- (b) if so, the details thereof;
- (c) whether any consultation has been held with the concerned parties with regard to contribution; and
- (d) if so, the time by which the programmes is likely to be implemented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a & b) A National Skill Development Fund (NSDF) has been set up by the Ministry of Finance, on 23rd December, 2008. It is registered under the Indian Trust Act, 1882. The Trust is fully owned by the Government, and acts as a receptacle for financial contributions by Government/ Government entities and multilateral/bilateral and other private sector donors. Secretary, Ministry of Finance, Secretary Planning, Commission & Chairman of National Skill Development Corporation (NSDC) are the initial Trustees of the Trust.

Objectives of the Trust include facilitation and encouragement of skill development among the work force in the country, custody of funds received from the contributors, supervision of the activities of the NSDC and overseeing the employment of the fund.

Rs.2500 Crore has been allocated as Government commitment (Rs.1000 Crore in the Union Budget of 2008-09, Rs.500 Crore in the Union Budget of 2011-12 & Rs. 1000 Crore in the Union Budget of 2012-13). Rs. 15000 Crore is envisaged to be generated from other Governments, public sector, private sector, multilateral and bilateral sources. The money flow to NSDC is controlled by NSDF.

National Skill Development Corporation (NSDC) had been incorporated as not-for-profit Company registered under Section 25 of the Companies Act. The objective of NSDC is to contribute significantly (about 30 per cent) to the overall target of skilling / up-skilling 500 million persons in India by 2022, mainly by fostering private sector initiatives in skill development programmes and providing viability gap funding.

(c & d) So far NSDC has conducted 30 meetings of Board of Directors and 46 meetings of Proposal Approval Committee in which extensive discussions with concerned parties with regard to contribution have been held. NSDC has so far approved funding for 60 proposals (Including 11 proposals for Sector Skill Councils). It is expected that about 67 million people will get trained by the above proposals in the next ten years.